

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Ramjee Singh
CBI/ 347/2019**

11.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI alongwith
HIO/Insp. Amit Wanger
A-1 and A-2 are present
Sh. Kundhan Mishra, Id. Counsel for A-1 and A-6
Sh. I.B. Jha, Id. Counsel for A-2
Sh. Amit Bhallah, Id. Counsel for A-4


Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

An application for exemption from personal apperance has been filed on behalf of A-4 R.D.Patel.

Heard.

In view of the reasons mentioned in the application, A-4 is exempted from his personal apperance through Id. Counsel present.

Part submissions heard from Sh. Kundhan Mishra, Id. Counsel for A1. He seeks some time to conclude his submissions.


CBI/347/2019

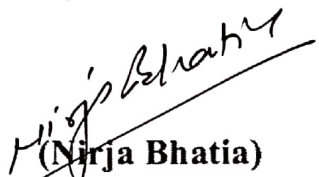
CBI Vs. Ramjee

1 of 2

At his request, put up for further arguments and rebuttal, if any, on **27.08.2020**.

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(Nirja Bhatia)
**Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/11.08.2020**

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 26/2020**

11.08.2020

Pr. (on screen): Sh. Praneeet Sharma, Id. Sr. PP for CBI alongwith
HIO/Insp.N.C. Nawal

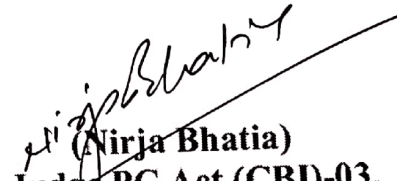
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It is stated by the IO that 5 charge-sheets have already been filed and are pending before the Court. It is further stated by the IO that 10 charge sheets have been filed before the filing counter and are yet to be received in the Court. He seeks more time and states that he will file the remaining 6 charge-sheets before the next date. IO also states that he will provide the scanned copy. Ahlmad to report after receiving the remaining scanned charge-sheets.

Put up for report/scrutiny and for consideration on **31.08.2020**.

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(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/11.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 23/2020**

11.08.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI alongwith
HIO/Insp.N.C. Nawal

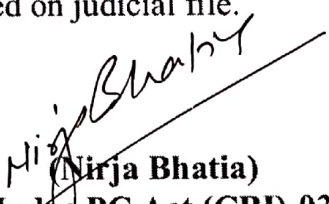
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Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/11.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 12/2020**

11.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI alongwith
HIO/Insp.N.C. Nawal

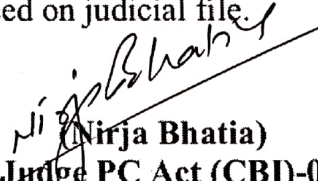
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Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/11.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 35/2020**

11.08.2020

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HIO/Insp.N.C. Nawal

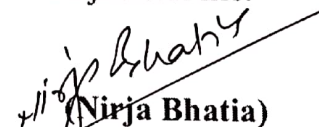
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RADC, New Delhi/11.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 22/2020**

11.08.2020

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HIO/Insp.N.C. Nawal

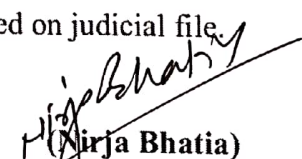
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